

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 626/16	TP 294/17	Acceptance of Chairman's Report	391/ 394	Mantri Developers P. Ltd.

SL. NO.	NAME (IN CAPITAL & PHONE NUMBER)	REPRESENTATION TO WHOM	SIGNATURE
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1.	SHRUTI JERE	APPLICANT COMPANY	
2.	BALU NAIR FOR CYRIL AMARCHAND MANUJALDAS	COUNSEL	

Counsel for petitioner is present. Today, the matter is listed for acceptance of the Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.


MEMBER (J)


MEMBER (T)